

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/8033/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

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Dated Guwahati the 19th September, 2021

Sub: **Civil vacation.**

Ref:- Your letter No.FC.NLB/08/2019/760, dtd. 16.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 01.10.2022 and Civil vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with your official vehicle, at your own cost, from the evening of 30.09.2022 till the morning of 19.10.2022.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/8034-35-36/A, dated , 19-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati
29.
2. The Chief Judicial Magistrate, Nalbari.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

sd/-